



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS Versus STATE OF ASSAM AND 33 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	WITH I.A.(Civil)/1193/2021 in WP(C)/3546/2021	BHANU BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
15	WP(C)/3664/2021 FIXED	RAMAN SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
ADMISSION				
16	WA/73/2021 FIXED	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S KUMAR ROADWAYS	MR B K SINGH MRS J BEGUM	MR. K GOGOI (R-1) MR. A R TAHBILDAR (R-1)
	WITH			
17	WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
	WITH I.A.(Civil)/715/2021 in WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
18	WA/144/2021 FIXED	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	SC,AMDB

ORDERS

19 WP(C)/575/2020
FIXED (AT 2:00 P.M.) (BY SLIP)

HINDUSTAN PAPER CORPORATION LTD.
OFFICERS AND SUPERVISORS
ASSOCIATION AND 2 ORS.

MR. K N CHOUDHURY
MR. U K NAIR
MR R SINGHA

MR S SARMA (R-6)
MR. P K ROY (R-4,5)
MR P CHOUDHURY
MR H K HAZARIKA (R-8)
ASSTT.S.G.I.
MR. V. SIBAL
MR. A GAYAN, LEARNED
CGC (R-1)
SC. EPFO
SC, INCOME TAX

Versus
THE UNION OF INDIA AND 7 ORS.

WITH
I.A.(Civil)/1120/2021
in WP(C)/575/2020

HINDUSTAN PAPER CORPORATION LTD.
OFFICERS AND SUPERVISORS
ASSOCIATION AND 2 ORS.

MR. U K NAIR
MR R SINGHA
MS.P SAHARIA

GA, ASSAM
MR. P N GOSWAMI (SC,
ASIDCL, R3, R4)
SC, INDUSTRIES &
COMMERCE
ASSTT.S.G.I.
SC, INCOME TAX

Versus
THE UNION OF INDIA AND 7 ORS.

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	Crl.Rev.P./177/2021 B/O	KAHINUR ALI AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
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6)	MR. S MITRA	28-08-2021	To	03-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
34	WP(C)/3840/2012	PRADIP DAS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR A GONI MR.M DUTTA MR S HOQUE MR S ISLAM MR P K DAS	MR. B GOSWAMI(SC, WATER RESOURCE)
35	WP(C)/5732/2020	CT/GD RAJU GOGOI , FORCE NO. 065137204 Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. K K PARASAR MR. K K PARASAR ASSTT.S.G.I.
MOTION				
36	WP(C)/4040/2021	DR. KANDARPA DAS Versus THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/4078/2021 B/O	JAMIR UDDIN AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, FOREST
34	WP(C)/4094/2021 CAVT. NO.04792/021, B/O	LALIT MORAN Versus THE STATE OF ASSAM AND 6 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MS. N DEY MR. N B GOHAIN	SC, PNRD GA, ASSAM MS. N UPADHYAY FOR CAVEATOR
35	WP(C)/4106/2021 B/O	M/S SAPTARSHI INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK	GA, ASSAM
36	WP(C)/4117/2021 B/O	PROGRESSIVE EDUCATIONAL SOCIETY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR H K NATH	GA, ASSAM
37	WP(C)/4154/2021 B/O	SOCIAL RESEARCH AND DEVELOPMENT CENTRE AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR H K DAS MR. U PATHAK	GA, ASSAM
38	WP(C)/4162/2021 B/O	ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
39	WP(C)/4164/2021 B/O	NANDI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
ORDERS				
40	I.A.(Civil)/1275/2021 (CONNECTED WITH ITEM NO.27 IN THE DAILY LIST), B/O in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
41	WP(C)/1620/2021 B/O	ABDUS SAMAD Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	SC, PNRD SC, IWT

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021 TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	AB/2278/2021 B/O	ASHOK KUMAR YADAV Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
MOTION (BA)				
52	Bail Appln./2012/2021 FIXED	TILU SAIKIA @ TRILU SAIKIA Versus THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
53	Bail Appln./2052/2021 B/O	ANKUR DAS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./1747/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	SAIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	CRP(I/O)/76/2021 B/O	DEBRAJ CHOUDHURY Versus SMTI. NALSI ADITYA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
ORDERS				
27	I.A.(Civil)/1239/2021 WITH OFFICE NOTE, FIXED in CRP(I/O)/41/2021	M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LTD. AND 2 ORS. Versus SAJAY KUMAR SINGH AND ANR.	MR B KAUSHIK MR. S HAZARIKA	
	WITH CRP(I/O)/41/2021	M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS Versus SAJAY KUMAR SINGH AND ANR	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	

LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/6909/2014 FIXED	SRI TANKA DAHAL and 122 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR. DEBEN SAIKIA	GA, ASSAM MR. Y DOLOI(R- 1-6) SC, FOREST MR. R K BORAH ADDL. AG, ASSAM SC, REVENUE (R- 1)

LEAVE NOTE OF ADVOCATES FOR 24/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
37	AB/3002/2020 FIXED	MONO KUMAR BRAHMA @ MANAJ KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
WITH				
38	AB/3003/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
39	AB/1134/2021 FIXED	DILIP SABDAKAR Versus THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
40	AB/1699/2021 FIXED	AJJUR HAQUE Versus THE STATE OF ASSAM	MR D RABHA MR. N DUBEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2223/2021	RISHIRAJ KAUNDINYA Versus THE STATE OF ASSAM	MR. M J BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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6)	MR. S MITRA	28-08-2021	To	03-09-2021